Name of the Corporate Debtor: MOHOTA INDUSTRIES LIMITED; Date of Commencement of CIRP: 23-01-2020; List of Creditors as on: 12-04-2022; Name of IP: Mr. Mahesh Kumar Gupta; Process Number: 1; Last 5 digitof registration number: 10866

(Please click here for previous Lists of Creditors)

(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

SI. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of	Amount of Claim	Amount of Claims	Details in Annexure
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted	Contingent Claims	Not Admitted	under Verification	(Only PDF)
1	Secured financial creditors belonging to any class of creditors	2	810076095	2	722172279	68.56		1454353	86449463	Annexure 1
2	Unsecured financial creditors belonging to any class of creditors	9	76550856	9	66641707	6.33			9909149	Annexure 2
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)									NA
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)									NA
5	Operational creditors (Workmen)	1	1415798892						1415798892	Annexure 5
6	Operational creditors (Employees)	66	9062199					162666	8899533	Annexure 6
7	Operational creditors (Government Dues)	3	37693502	2	37360223	3.55			331114	Annexure 7
8	Operational creditors (other than Workmen and Employees and Government Dues)	76	324395530	76	227214629	21.57		24503967	72676935	Annexure 8
9	Other creditors, if any, (other than financial creditors and operational creditors)									Annexure 9
Total		157	2673577074	89	1053388838	100.00		26123151	1594065086	